

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1953
TO BE ANSWERED ON 28.07.2016

FUNDS ALLOCATION UNDER NSAP

1953. SHRI B.S. YEDIYURAPPA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the amount of funds allocated/ released to the States and utilized by them under the National Social Assistance Programme (NSAP) during the last three years and the current year, State/UT-wise;
- (b) whether the Union Government has received complaints regarding misappropriation of funds and violation of guidelines laid down under the programme during the said period;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) : A statement indicating funds released and utilized under National Social Assistance Programme during the last three years and the current year, State/UT wise is at Annexure-I.
- (b) to (c): Under National Social Assistance Programme(NSAP) the complaints received by the Union Government are sent to the concerned State/UT Governments for taking appropriate action as identification of beneficiaries, sanction and disbursement of benefit under the schemes of NSAP is done by the State/UT Governments.A statement indicating State wise complaints received is at Annxure-II.
- (d): The grievances and requests received through Centralized Public Grievance Redress and Monitoring System(CPGRAMS) as well as physically, in respect of implementation of schemes under NSAP, are forwarded to the concerned State Government and UT Administrations for appropriate action. The Ministry of Rural Development has put in place mechanism to monitor the schemes through appointment of National Level Monitors(NLMs), Area Officer's visits, holding of State and District level Vigilance and Monitoring Committee Meetings and periodical Performance Review Committee(RC) meetings.

Annexure-I

Annexure referred to in reply to Lok Sabha unstarred Question no. 1953 for reply on 28/7/2016
Details of Funds released and Utilised under NSAP during last three years & current year
(Rs. In lakh)

Year		2013-14		2014-15		2015-16		2016-17	
Sl. No.	States/UTs	Total Release	Expenditure reported	Total Release	Expenditure Total	Total Release	Expenditure Total	Total Release	Expenditure Total
1	Andhra Pradesh	62861.79	62862.61	33847.55	37447.56	24912.08	28413.28	30895.57	4902.31
2	Bihar	141881.03	119563.21	99293.82	149438.13	149965.37	106617.63	56896.14	Not Reported
3	Chhattisgarh	31522.75	25927.42	23410.32	26762.24	21502.74	27494.81	Not Released	4598.76
4	Goa	0.00	3.64	0	57.01	0	11.55	Not Released	Not Reported
5	Gujarat	13608.00	10930.80	11583.3	12940.78	11032.34	16129.28	Not Released	Not Reported
6	Haryana	8316.67	8316.67	5847	5847	6329.55	4380.55	4380.55	Not Reported
7	Himachal Pradesh	3522.86	4477.80	2492.27	4346.16	2858.49	4848.73	Not Released	142.21
8	J & K	4173.95	2916.00	3453.06	4251.43	3435.46264	1992.1	2284.31	Not Reported
9	Jharkhand	33618.19	25200.56	21899.13	30113.5	38883.88	29559.65	17219.35	Not Reported
10	Karnataka	40014.00	49873.92	40012.5	53348.57	38233.55	52569	Not Released	Not Reported
11	Kerala	16103.39	16858.66	10489.89	27225	15205.19	15205.19	Not Released	Not Reported
12	Madhya Pradesh	80137.90	50622.59	55840.38	50720.05	83699.44	87295.19	41156.93	7888.3
13	Maharashtra	0.00	30719.64	37053.67	32842.81	29266.57	28358.17	Not Released	7931.88
14	Odisha	72925.64	67307.18	53471.22	67748.59	74634.84	33666.3	33029.73	Not Reported
15	Punjab	5055.00	2050.29	5054.5	4809.76	5308.96	4026.35	Not	Not

								Released	Reported
16	Rajasthan	34008.33	32447.54	23456.55	29356.13	23996.44	20053.05	Not Released	Not Reported
17	Tamilnadu	60936.74	71276.79	43889.54	65490.51	73018.07	69693.02	29515.39	Not Reported
18	Telangana			13024.02	60161.51	17468.16	19592.95	Not Released	Not Reported
19	Uttar Pradesh	164710.68	124000.48	109269.59	136148.25	112759.81	151199.1	Not Released	Not Reported
20	Uttarakhand	10882.87	8447.32	6584.44	8925.21	7126	3572.55	Not Released	Not Reported
21	West Bengal	89807.63	84480.70	71603.7	79761.87	70709.83	64982.34	63435.23	Not Reported
NE States									
22	Arunachal Pradesh	792.00	1105.82	825.84	825.86	205.02		Not Released	Not Reported
23	Assam	16188.00	19481.90	20150.36	24890.44	32736.6	26226.81	14840.22	2659.44
24	Manipur	2519.18	1709.00	1778.79	2497.43	882.78		Not Released	Not Reported
25	Meghalaya	2175.20	1915.99	1416.96	1826.95	2409.99	3310.02	1039.99	146.2
26	Mizoram	839.09	839.11	718.68	718.68	1264.12	1264.12	555.35	Not Reported
27	Nagaland	1639.13	1605.22	1377.93	1838	1445.7	986.39	Not Released	Not Reported
28	Sikkim	685.06	355.50	504.36	555.16	269.23	0	Not Released	490.54
29	Tripura	5713.78	5529.97	5177.89	5648.97	5445.95	2579.34	2559.05	Not Reported
Union Territories									
30	A&N Islands		19.39	0	13.67	0	0	Not Released	Not Reported
31	Chandigarh	150.49	180.55	0	0	201.96652	149.16	Not Released	Not Reported
32	D&N Haveli		0.00	0	0	0	0	Not Released	Not Reported
33	Daman & Diu		1075.79	0	0	0	0	Not Released	Not Reported

34	NCT Delhi	5458.63	5458.63	4093.92	4093.92	5429.89	2714.94	2729.25	1176.014
35	Lakshadweep		13.67	0	0	0	0	Not Released	Not Reported
36	Puducherry	997.68	999.00	749.01	705.3	893.73	223.43	446.86	Not Reported
	GRAND TOTAL	911245.66	834722.47	708370.19	931356.45	861531.749	807115.00	300983.92	29935.65

S.No	Name of State	Number of Complaints	Action taken by the Ministry
1	Maharashtra	1	Sent to State Govt. of Maharashtra for appropriate action.
2	Uttar Pradesh	1	Sent to State Govt. of Uttar Pradesh for appropriate action
3	Rajasthan	1	Sent to State Govt. of Rajasthan for appropriate action.